

BUSINESS ADVISORY COMMITTEE

FORTY-SECOND REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 10th December, 1969.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each :—

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| (1) The Bihar Land Reforms Laws (Regulating Mines and Minerals) Validation Bill, 1969. (Consideration and passing) | 2 hours |
| (2) The Indian Tariff (Amendment) Bill, 1969. (Consideration and passing) | 2 hours |
| (3) The Requisition ^{ing} and Acquisition of Immovable Property (Amendment Bill, 1969. (Consideration and passing) | 2 hours |
| (4) Discussion and voting on the Supplementary Demands for Grants (General) for 1969-70. | 2 hours |
| (5) Discussion and voting on the Supplementary Demands for Grants (Matiipur) for 1969-70. | 1 hour |
| (6) The Medical Termination of Pregnancy Bill, 1969. (Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee) | 1 hour |

3. The Committee also recommend that the House may sit also on Saturday, the 13th December, 1969, for the transaction of Government business.

NEW DELHI:

G. S. DHILLON

December 10, 1969

Agrahayana 19, 1891 (Saka)

Chairman

Business Advisory Committee.